(d) whether it is a fact that public-private partnership metro projects have not been successful the world over?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI ASHWANI KUMAR): (a) and (b) The Public Private Partnership (PPP) model has been quite successful in India in channelising private investment in Infrastructure sector. During the Eleventh Plan the private investment in infrastructure is anticipated at 37% of the total investment against 22% achieved in the Tenth Plan. The increase in private capital into public projects has resulted in reduction of infrastructure deficit. The relationship between public and private sector in PPP mode is governed by a long-term Concession Agreement which clearly delineates the rights and obligations of both the public and private sector.

- (c) No, Madam. The PPP models have been developed in a way that enables the private sector to secure a reasonable return at manageable levels of risk, assure the user of adequate service quality at affordable cost and facilitate the Government in procuring value for public money. The projects are awarded through a transparent competitive process in order to get the lowest price.
- (d) No, Madam. The PPP model has been used in development of metro projects in the world on a very limited scale. As a result, there is no evidence of their being unsuccessful. However, for example, in India one project in Hyderabad and two projects in Mumbai have been awarded on PPP mode and it is too early to judge their success.

## Projects under Babu Jagjivan Ram Chhatravas Scheme

- 724. SHRI D.P. TRIPATHI: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:
- (a) whether it is a fact that Government of Maharashtra has sent a project under Babu Jagjivan Ram Chhatravas Scheme;
  - (b) if so, the details thereof;
  - (c) whether the projects have been sanctioned;
  - (d) if not, the reasons therefor; and
  - (e) how much time it will take?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): (a) to (e) No proposal has been received from Government of Maharashtra so far, during the current financial year, under Babu Jagjivan Ram Chhatravas Yojana. However, during 2011-12, proposals were received for construction of 8 SC girls' hostels and 21 SC boys' hostels, against which sanctions have been issued for construction of 8 SC girls' hostels with central assistance of Rs. 16.00 crore and 17 SC boys' hostels with central assistance of Rs. 17.00 crore,

as per approved norms of the Scheme, 4 (four) hostels were not approved as the percentage level of SC population in these districts was below 2%.

## Permission for raising height of the Sardar Sarovar Dam

## 725. SHRIMATI SMRITI ZUBIN IRANI: SHRI MANSUKH L. MANDAVIYA:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether it is a fact that the Narmada Control Authority can grant final permission for raising height of the Sardar Sarovar Dam only after receiving recommendation for the same from the R&R sub-group which is chaired by the Secretary, Ministry of Social Justice and Empowerment; and
- (b) by when the next meeting of the R&R sub-group of the NCA proposed to be convened?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): (a) Yes, Sir.

The Narmada Control Authority can grant final permission for raising the height of Sardar Sarovar Dam from time to time after it obtains the clearances from the R&R Sub-Group of NCA (including consultation with the Grievances Redressal Authorities) and the Environment Sub-Group.

(b) The date for the next meeting of the R&R Sub-Group of NCA has not yet been fixed.

## Physically and mentally challenged persons as per latest census

†726. SHRI ASHK ALI TAK: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of physically and mentally challenged persons in the country according to the latest census; and
- (b) the details of the percentage and proportional data of employment provided by centre and various State Governments for upliftment of disabled persons?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): (a) The total number of persons with disability in the country, which includes physically and mentally challenged persons, is 2.19 crore as per Census, 2001. The disability related data of Census, 2011 is not available so far.

<sup>†</sup>Original notice of the question was received in Hindi.